

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000068/2023	M/S. SURAJ PRODUCTS LTD. VS	SARADA PRASANNA SARANGI VS	// ()
2	BLAPL/0011761/2023	M/S. MAN ENERGY SOLUTIONS INDIA PVT. LTD. JERE BAIPAI VS	SARADA PRASAD DASH VS	// JASHIPUR /88 /2022 ()
3	BLAPL/0011762/2023	STATE OF ODISHA JAINA BEHERA VS	MAHES DAS VS	// / /0 ()
4	BLAPL/0011763/2023	STATE OF ODISHA GANESH SETHI VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /620 /2023 ()
5	BLAPL/0011764/2023	STATE OF ODISHA KRISHNA KUMAR MANDAL VS	ANUPAM RATH VS	// S.P.(CID-CRL),CUTTACK /2 /2022 ()
6	BLAPL/0011765/2023	STATE OF ODISHA DIPAK MANDAL VS	SHISHIR KUMAR SAMAL VS	// AINTHAPALI /682 /2021 ()
7	BLAPL/0011766/2023	STATE OF ODISHA MD.HYDER VS	LAMBODOR ACHARI VS	// BAIDYANATHPUR /319 /2023 ()
8	BLAPL/0011767/2023	STATE OF ODISHA KHAGESWAR JENA VS	ASHOK KUMAR SARANGI VS	// BARI /220 /2023 ()
9	BLAPL/0011768/2023	STATE OF ODISHA RAHUL HIRAMAN INGLE VS	RAJIB LOCHAN PATNAIK VS	// MACHHKUND /33 /2023 ()
10	BLAPL/0011769/2023	STATE OF ODISHA PRADEEP NAYAK VS	BIPIN KUMAR NAYAK VS	// CHAKAPADA PS /122 /2023 ()
11	BLAPL/0011770/2023	STATE OF ODISHA NIRANJAN SWAIN VS	MAHES DAS VS	// DARINGBADI /175 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

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12	BLAPL/0011771/2023	KUNDAN KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	//0 () //
13	BLAPL/0011772/2023	RAJESH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /135 /2023 () //
14	BLAPL/0011773/2023	GANGA SUNA VS STATE OF ODISHA	RADHIKA HANS VS	//0 () //
15	BLAPL/0011774/2023	MANGALA SING VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BAISINGA /224 /2022 () //
16	BLAPL/0011775/2023	DIPTI @ DEEPTI LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /47 /2022 () //
17	BLAPL/0011776/2023	TULU SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /499 /2020 () //
18	BLAPL/0011777/2023	BYASADEV PADHAN @ BYASHADEBA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /288 /2023 () //
19	BLAPL/0011778/2023	BIKASH BAGARTI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PUINTALA /139 /2023 () //
20	BLAPL/0011779/2023	MALATI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
21	BLAPL/0011780/2023	ABHIRAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
22	BLAPL/0011781/2023	MANOJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
23	BLAPL/0011782/2023	KIRTAN GAUDA	DEEPAK KU SAHOO	LAXMISAGAR P.S. /129 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

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		VS	VS	()
24	BLAPL/0011783/2023	STATE OF ODISHA SHANTILATA NAYAK	ASHOK KUMAR SARANGI	// BHADRAK RURAL /441 /2022
		VS	VS	()
25	BLAPL/0011784/2023	STATE OF ODISHA PRADEEP BADACHAT	CHANDANA MISHRA	// GOCHHAPADA /37 /2023
		VS	VS	()
26	BLAPL/0011785/2023	STATE OF ODISHA SUTI KHILA	SUBODH KUMAR MOHANTY	// MACHHKUND /109 /2023
		VS	VS	()
27	BLAPL/0011786/2023	STATE OF ODISHA DHARMENDRA KUMAR	SOUMYA RANJAN MOHANTY	// S.P.(CID-CRL),CUTTACK /4 /2021
		VS	VS	()
28	BLAPL/0011787/2023	STATE OF ODISHA SOHAN RAI	DAMODAR PANDE	// / /0
		VS	VS	()
29	BLAPL/0011788/2023	STATE OF ODISHA MANTU @ MANOJ KUMAR PANDA	SUSHANTA KUMAR SAMANTARAY	// INFOCITY PS /306 /2023
		VS	VS	()
30	BLAPL/0011789/2023	STATE OF ODISHA SANTOSH KUMAR NAYAK @ NAIK	BIDYALOK MOHAPATRA	// BOUDH /195 /2023
		VS	VS	()
31	BLAPL/0011790/2023	STATE OF ODISHA AKSHYA @ ABHAYA THAKUR	AKSHAYA KUMAR SAHOO	// ANGUL TOWN /446 /2023
		VS	VS	()
32	BLAPL/0011791/2023	STATE OF ODISHA ABDUL MAHAMMAD @ KALIA	SAKTI PRASAD DAS	// KHANDAGIRI P.S. /288 /2023
		VS	VS	()
33	BLAPL/0011792/2023	STATE OF ODISHA ANWAR KHAN	ANANTA NARAYAN PATTANAYAK	// NANDAPUR /32 /2022
		VS	VS	()
34	BLAPL/0011793/2023	STATE OF ODISHA KALIA BEHERA	DEBASIS MISHRA	// PALLAHARA /87 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

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35	BLAPL/0011794/2023	STATE OF ODISHA SK. SABHAMUDDIN @ MUNA VS	NIRANJAN PANDA VS	// / /0 ()
36	BLAPL/0011795/2023	STATE OF ODISHA ABHIJIT PRADHAN VS	SUBRAT SATPATHY VS	// CHANDAKA P.S. /261 /2023 ()
37	BLAPL/0011796/2023	STATE OF ODISHA BHAGABAN KALSAI VS	EKTA AGRAWAL VS	// BOLANGIR SADAR /99 /2023 ()
38	BLAPL/0011797/2023	STATE OF ODISHA TIRTHAYA KUMAR JATI @ SUSANTA VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /203 /2023 ()
39	BLAPL/0011798/2023	STATE OF ODISHA VEER BAHADUR SINGH VS	SUBODH KUMAR MOHANTY VS	// MACHHKUND /108 /2023 ()
40	BLAPL/0011799/2023	STATE OF ODISHA SANJAY SAHU VS	RAKESH KUMAR DAS VS	// / /0 ()
41	BLAPL/0011800/2023	STATE OF ODISHA JALAUDIN ANSARI VS	RAKESH KUMAR DAS VS	// / /0 ()
42	BLAPL/0011801/2023	STATE OF ODISHA SURI PATRO @ K. SURI PATRO VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /273 /2021 ()
43	BLAPL/0011802/2023	STATE OF ODISHA RANJIT SABAR VS	JYOTIRMAYA SAHOO VS	// / /0 ()
44	BLAPL/0011803/2023	STATE OF ODISHA ABHAYA @ ARUN SETHI VS	DEBENDRA KUMAR DHAR VS	// PARJANG /413 /2023 ()
45	BLAPL/0011804/2023	STATE OF ODISHA NEERAJ SINGH VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// / /0 () //

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46	BLAPL/0011805/2023	HAFIZ KHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /559 /2022 () //
47	BLAPL/0011806/2023	BHUSAN MAHANTY VS STATE OF ODISHA	SULOCHANA PATRO VS	PATTAPUR (DIGAPAHANDI) /195 /2015 () //
48	BLAPL/0011807/2023	DINESH NAG VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /77 /2023 () //
49	BLAPL/0011808/2023	LINGARAJ BARIK @ LINGA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /259 /2023 () //
50	BLAPL/0011809/2023	KRUSHNA CHANDRA NATH VS STATE OF ODISHA	DEBASHIS MITRA VS	MANCHESWAR P.S. /344 /2022 () //
51	BLAPL/0011810/2023	RABI KUMAR RAM @ RAVI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /244 /2023 () //
52	BLAPL/0011811/2023	MAKUNDA YADAV VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /301 /2023 () //
53	BLAPL/0011812/2023	SANTANU MAITY VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	TALASARI MARINE /36 /2023 () //
54	BLAPL/0011813/2023	RUNA LIMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /96 /2021 () //
55	BLAPL/0011814/2023	RAVI KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PARLAKHEMUNDI /73 /2023 () //
56	BLAPL/0011815/2023	BIRU BEHERA @ SENDRIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /107 /2022 () //
57	BLAPL/0011816/2023	JITENDRA KUMAR DAS	CHHABI BEHERA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000724/2023	NARESH KUMAR SAMAL	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000725/2023	KIRAN DEV SAMAL	PRABIR KUMAR RAY	//
		VS	VS	0
		ORISSA LEGISLATIVE ASSEMBLY		//
60	CMAPL/0000726/2023	DWARIKANATH SAHOO	ADV.	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
61	CMAPL/0000727/2023	RAMESH CHANDRA NAYAK	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
62	CMAPL/0000728/2023	AJIT KUMAR SAHU	ADV	//
		VS	VS	0
		INDIRA SUBHADARSHANI DEBABANDITA DAS @ SAHU		//
63	CMP/0001251/2023	UDAYA KUMAR PRUSTY	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		KRUSHNA CHANDRA PRUSTY		//
64	CMP/0001252/2023	DHIREN KUMAR SETHI	GAJENDRANATH ROUT	//
		VS	VS	0
		JALADHAR SETHI		//
65	CMP/0001253/2023	DHANI BEHERA	MANOJ KUMAR DAS	//
		VS	VS	0
		GOPAL SAHOO		//
66	CMP/0001254/2023	PRASANTA KUMAR SAMAL	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		GHANASHYAM SAMAL		//
67	CMP/0001255/2023	PURUSOTTAM NAYAK	SIVA SANKAR CHAINI	//
		VS	VS	0
		BASANTI NAYAK		//
68	CMP/0001256/2023	FAKIR MOHAN LENKA	ABINASH ROUTRAY	//
		VS	VS	0

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69	CMP/0001257/2023	B.D.O AND SUCCESSOR-IN OFFICE, SLIPUR BLOCK SANATAN BARIK VS RAJASHREE BARIK	J.K.MISHRA VS	// // CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000416/2012
70	CMP/0001258/2023	REGULATED MARKET COMMITTEE, KORAPUT VS DIBRA BAGH	DEEPALI MAHAPATRA VS	// () //
71	CMP/0001259/2023	LAXMIKANTA PARIDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// () //
72	CMP/0001260/2023	MIR AFSAR ALI BAKHSH VS MIR KHADIM BAKHSH	SUKUMAR KALYAN VS	// () //
73	CMP/0001261/2023	MAM MOHAN NAYAK VS SUBASH MAJHI	SATYA NARAYAN MISHRA 4 VS	// () //
74	CMP/0001262/2023	MANAS RANJAN MOHAPATRA VS THE COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// () //
75	CMP/0001263/2023	MOHD.ILLIYAS VS SANIJA KHATUN	BHASKAR CHANDRA PANDA VS	// () //
76	CONTC/0007778/2023	RAMESH CHANDRA PRADHAN VS ASWATHY S., I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
77	CONTC/0007779/2023	PRASANNA KUMAR PATTANAYAK VS ASWATHY S., I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
78	CONTC/0007780/2023	SUBASH CHANDRA SAMANTARAY VS ASWATHY S., I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
79	CONTC/0007781/2023	DHIRENDRANATH SAHU VS AUROBINDA PADHI, I.A.S.	ADV. VS	// () //

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FILING REPORT AS ON :11/10/2023

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80	CONTC/0007782/2023	HARISH CHANDRA DASH VS SANJAY KUMAR SINGH, I.A.S	ADV VS	// 0 //
81	CONTC/0007783/2023	DILLIP KUMAR GIRI VS AMRIT RUTURAJ, I.A.S.	GAGAN BIHARI SINGH VS	// 0 //
82	CONTC/0007784/2023	BABITA BARIK VS ER. MANORANJAN MISHRA, ENGINEER IN CHIEF (CIVIL) ODISHA	ADV VS	// 0 //
83	CONTC/0007785/2023	CHANDRAMOHANTY SRINIVASA RAO VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV VS	// 0 //
84	CONTC/0007786/2023	SUNITA PANDA VS BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION	ADV VS	// 0 //
85	CONTC/0007787/2023	PRATIMA RAY VS ASWATHY S., I.A.S	ADV VS	// 0 //
86	CONTC/0007788/2023	KALPANA KUMARI NAYAK VS ASWATHY S., I.A.S	ADV VS	// 0 //
87	CONTC/0007789/2023	ARUN KUMAR RAUTARAY VS BISWANATH TARAI, D.E.O, KHURDHA	ADV VS	// 0 //
88	CONTC/0007790/2023	BISWANATH SAHU VS JASMINI PATNAIK, ADDL. CHIEF SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT.	ADV VS	// 0 //
89	CONTC/0007791/2023	SUVENDRA KU.DASH VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
90	CONTC/0007792/2023	PRADIPTA KUMAR MOHANTY VS TARUN KUMAR MOHAPATRA, THE EXECUTIVE OFFICER, VYASA NAGAR MUNICIPALITY, JAJPUR	ADV VS	// 0 //
91	CONTC/0007793/2023	RABINARAYAN SAMAL	MADAN MOHAN SWAIN	//

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		VS	VS	0
92	CONTC/0007794/2023	NIBEDITA PANI , DISTRICT EDUCATION OFFICER SANATAN THELA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
93	CONTC/0007795/2023	JAGADANAND NAYAK SANJAY MINZ	ADV.	//
		VS	VS	0
94	CONTC/0007796/2023	SAGARIKA NATH, IPS SUDHANSU SEKHAR PADHI	ADV	//
		VS	VS	0
95	CONTC/0007797/2023	ASHISH THAKARE, I.A.S SHANKAR PRASAD PANDA	ADV	//
		VS	VS	0
96	CONTC/0007798/2023	ARAVIND AGARWAL, I.A.S PRASANTA KUMAR MOHANTY	ADV.	//
		VS	VS	0
97	CONTC/0007799/2023	ARAVINDA AGARWAL, I.A.S. DR.BISWANATH HOTA	ADV	//
		VS	VS	0
98	CONTC/0007800/2023	ARAVIND AGARWAL, I.A.S RAJKISHORE SAMANTRAY	ADV.	//
		VS	VS	0
99	CONTC/0007801/2023	ARAVIND AGARWAL, I.A.S. MANASI PANDA	ADV	//
		VS	VS	0
100	CONTC/0007802/2023	ARAVIND AGARWAL, I.A.S DIPTI RANI DASH	ADV	//
		VS	VS	0
101	CONTC/0007803/2023	ARAVIND AGARWAL, I.A.S SIPRA GHOSH	ADV	//
		VS	VS	0
102	CONTC/0007804/2023	ARAVIND AGARWAL, I.A.S PRITISH MUDULI	ADV	//
		VS	VS	0

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103	CONTC/0007805/2023	ARAVIND AGARWAL, I.A.S BIGHNARAJ TRIPATHY VS	SANDHYARANI PANI VS	// // ()
104	CONTC/0007806/2023	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION PRABHAKAR PANDA VS	ADV. VS	// // ()
105	CONTC/0007807/2023	SATYABRATA SAHU, I.A.S. SHIBA SUNDAR SAHOO VS	ADV VS	// // ()
106	CONTC/0007808/2023	ASISH ISWAR PATIL, I.A.S GOKUL KHALKO VS	ADV. VS	// // ()
107	CONTC/0007809/2023	RUPA NARAYAN DASH, DIRECTOR, TREASURIES AND INSPECTION, ODISHA ARATI BEHERA VS	ADV VS	// // ()
108	CONTC/0007810/2023	ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT. SANJAYA KESHARI MOHAPATRA VS	ADV VS	// // ()
109	CONTC/0007811/2023	SMRUTI PRAGYAN PRIYADARSHINI, TAHASILDAR, NIMAPARA MANAS RANJAN SAHOO VS	PRATYUSHA NAIDU VS	// // ()
110	CONTC/0007812/2023	DR. KANHU CHARAN DHIR, O.A.S.(SAG) TRUPTILATA NAYAK VS	ADV. VS	// // ()
111	CONTC/0007813/2023	GOURI NAIK, OES I (SB) RABINARAYAN MISHRA VS	ADV. VS	// // ()
112	CONTC/0007814/2023	PROF. SABITA ACHARYA, V.C., UTKAL UNIVERSITY SUBHENDRA KUMAR MOHANTY VS	adv. VS	// // ()
113	CONTC/0007815/2023	PADMA LOCHAN ROUL, DIRECTOR, PORTS AND I.W.T., ODISHA PRAMOD KUMAR BEHERA VS	ADV. VS	// // ()
		USHA PADHI, I.A.S.		//

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114	CONTC/0007816/2023	CHINMAYA KUMAR PARHI VS R0.P.KOCHE, I.P.A.S	ADV. VS	// 0 //
115	CONTC/0007817/2023	SUSHANT MAJHI VS ALOK KUMAR KAR, I.A.S.	ADV. VS	// 0 //
116	CONTC/0007818/2023	RAJ KUMAR BAG VS ALOK KUMAR KAR, I.A.S.	ADV. VS	// 0 //
117	CONTC/0007819/2023	PITAMBER PUHAN VS DIPTESH KUMAR PATTNAIK, I.P.S.	ADV. VS	// 0 //
118	CONTC/0007820/2023	MANORANJAN SWAIN VS DEORANJAN KUMAR SINGH, PRINCIPAL SECY., HOME DEPT., BBSR.	ADV. VS	// 0 //
119	CONTC/0007821/2023	K.NARAYAN MURTY VS DR. SAROJA SAHU, GENERAL MANAGER, SAMLESWARI REGIONAL COOPERATIVE MILK PRODUCERS UNION LTD.	ADV VS	// 0 //
120	CONTC/0007822/2023	PRAHALLAD AGASTI VS ARABINDA AGRAWAL, I.A.S	ASIT KUMAR JENA VS	// 0 //
121	CONTC/0007823/2023	GOBINDA CHANDRA PATTANAIK VS DEORANJAN SINGH, I.A.S	ADV VS	// 0 //
122	CONTC/0007824/2023	BASANTA KUMAR SAHU VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
123	CONTC/0007825/2023	PRAMOD KUMAR NAIK VS SUJAY KUMAR PATI, TAHASILDAR,SADAR,CTC	ASHOK KUMAR MOHAPATRA VS	// 0 //
124	CONTC/0007826/2023	DHIRENDRA KUMAR DASH VS ASWATHY S., PRINCIPAL SECY., S AND ME DEPT., ODISHA, BBSR.	S.K.SAMAL VS	// 0 //
125	CONTC/0007827/2023	MAHESWAR MAHALIK	ADV	//

ORISSA HIGH COURT

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		VS	VS	()
126	CONTC/0007828/2023	BIRANCHI NARYAN DEHERY, OPS MRUTUNJAYA SADANGI	ADV	//
		VS	VS	()
127	CONTC/0007829/2023	RAJIV KUMAR SAHOO,PROJECT ADMINISTRATOR,INTERGRATED TRIBAL DEVELOPMENT AGENCY,NABARANGPUR KAMALA KANTA MOHANTY	ADV.	//
		VS	VS	()
128	CONTC/0007830/2023	SUPERINTENDENT OF POLICE,MALKANGIRI BINAYAK TRIPATHY	ADV.	//
		VS	VS	()
129	CONTC/0007831/2023	INDRAMANI TRIPATHY, DIRECTOR, SC AND ST DEV. DEPT. PRAMOD KUMAR BHANJDEO	ADV	//
		VS	VS	()
130	CONTC/0007832/2023	SATYABRATA SAHU, I.A.S MANORAMA MISHRA	BHABANI PRASAD PRADHAN	//
		VS	VS	()
131	CONTC/0007833/2023	ANU GARG, I.A.S MALATILATA DEVI	ADV	//
		VS	VS	()
132	CONTC/0007834/2023	ANURAG, MANAGER, PERSONNEL, BBSR KAIBALYA SANDHA	ADV.	//
		VS	VS	()
133	CONTC/0007835/2023	BIJAYA KUMAR PATRA, BLOCK EDUCATION OFFICER, NAKTIDEUL RAJENDRA PRASAD SAHOO	ADV.	//
		VS	VS	()
134	CONTC/0007836/2023	BIJAYA KUMAR PATRA, BLOCK EDUCATION OFFICER, NAKTIDEUL ALOK CHANDRA PRADHAN	ADV.	//
		VS	VS	()
135	CRLA/0001134/2023	ASWATHY S., I.A.S. LEMESWAR HANTAL	KAUSTUVA MOHANTY	B.SINGHPUR /57 /2023
		VS	VS	()
136	CRLA/0001135/2023	STATE OF ODISHA DHABALESWAR BEHERA @ DHUBA	JNYANANANDA PANDA	LANJIGARH /12 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

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137	CRLA/0001136/2023	STATE OF ODISHA SIBA PRADHAN VS	AMLAN SHAKTI PAUL VS	// ATHAMALLIK /103 /2020 ()
138	CRLA/0001137/2023	STATE OF ODISHA DAYANIDHI KANHAR VS	MANAS RANJAN BADAJENA VS	// MANAMUNDA /70 /2023 ()
139	CRLA/0001138/2023	STATE OF ODISHA RAJU @ RAJENDRA DEHURY VS	DEBABRATA DASH VS	// DAITARI /16 /2021 ()
140	CRLMA/0000426/2023	STATE OF ODISHA PRAKASH BEDI VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /253 /2009 ()
141	CRLMC/0004679/2023	STATE OF ODISHA LABANGA LATA LOHAR VS	SARADA PRASAD DASH VS	// KARANJIA /68 /2021 ()
142	CRLMC/0004680/2023	STATE OF ODISHA SATYANANDA SAHOO @ BABULI VS	SANTOSH SETHI VS	// //0 ()
143	CRLMC/0004681/2023	STATE OF ODISHA PRAMOD MALLIK VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /273 /2019 ()
144	CRLMC/0004682/2023	STATE OF ODISHA BALABHADRA PARIDA VS	S.S.RAY (2) VS	// SAHADEV KHUNTA /391 /2014 ()
145	CRLMC/0004683/2023	STATE OF ODISHA MANMATH PATRA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /21 /2014 ()
146	CRLMC/0004684/2023	STATE OF ODISHA SISIR KUMAR BHOI @ SHISIR KUMAR BHOI VS	DILLIP KUMAR DASH VS	// BALIKUDA /176 /2022 ()
147	CRLMC/0004685/2023	STATE OF ODISHA AKSHYA DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	// MARINE PST TALCHUA /18 /2016 () //

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004686/2023	JYOTIKANTA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //
149	CRLMC/0004687/2023	AMAL PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /37 /2017 () //
150	CRLMC/0004688/2023	TAPAN PARIDA VS STATE OF ODISHA	P.K.ROUT VS	NISCHINTAKOILI /13 /2019 () //
151	CRLMC/0004689/2023	ANSUMAN SATAPATHY VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	PURUNAKATAK /69 /2022 () //
152	CRLMC/0004690/2023	PAPU BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 () //
153	CRLMC/0004691/2023	SOUMENDRA PATTNAIK VS STATE OF ODISHA	SANAT KUMAR DAS VS	MAHILA P.S.(BBSR) /52 /2021 () //
154	CRLMC/0004692/2023	ANURADHA MOHANTY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	//0 () //
155	CRLMC/0004693/2023	CHHABI RANA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BARGARH /293 /2013 () //
156	CRLMC/0004694/2023	SRIKANTA DAS VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /26 /2008 () //
157	CRLMC/0004695/2023	SAROJ PANI VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	//0 () //
158	CRLMC/0004696/2023	PRAMOD SAMAL @ PRAMOD KUMAR SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KONARK /61 /2018 () //
159	CRLMC/0004697/2023	PINTU SWAIN @ PINTA SWAIN	BIJAY KUMAR BEHERA	GANGAPUR (ASKA) /350 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0004698/2023	MILAN MADHABI SINGH @ MILAN MADHABI BEHERA	RAJAY KUMAR BEHERA	MAHILA P.S. BUXIBAZAR /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0004699/2023	ARAKHITA SWAIN	ANJAN KUMAR BISWAL	ENERGY PS (CUTTACK) /59 /2017
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0004700/2023	JAYADAS KHORA	JUGALA KISHORE PANDA	MALKANGIRI /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0004701/2023	SANTOSH ARGAL	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0004702/2023	SANKAR KUMAR MOHANTY	JYOTIRMAYA SAHOO	SHERAGADA /10 /2019
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0004703/2023	SIPU PATRA@SIDHESWAR PATRA	SK. ZAFARULLA	BALICHANDRAPUR /55 /2017
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0004704/2023	SRINIBASH SAHOO	BIBEKANANDA BHUYAN	BARBIL /91 /2018
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0004705/2023	SHIBA PRADHAN	BIJAYA KUMAR RAGADA	DHANUPALI /508 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0004706/2023	MANAS KUMAR MAJHI@MANAS KU. MAJHI	AMIT KUMAR NATH	CHHENDIPADA /57 /2016
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0004707/2023	BISWARANJAN BEHERA	LAXMI NARAYAN RAYATSINGH	SATYABADI /388 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0004708/2023	CHANDRA SEKHAR MISHRA	BIPLAB KUMAR DASH	/ /0
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004709/2023	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	BIPLAB KUMAR DASH VS	// /0 ()
172	CRLMP/0002003/2023	STATE OF ODISHA RAMA CHANDRA PRADHAN VS	ARIJEET MISHRA VS	// /0 ()
173	CRLMP/0002004/2023	STATE OF ODISHA SURATHA KUMAR MOHANTY VS	ARIJEET MISHRA VS	// /0 ()
174	CRLMP/0002005/2023	STATE OF ODISHA SUDARSHAN SETHI VS	B.N.PANDA -2 VS	// /0 ()
175	CRLMP/0002006/2023	STATE OF ODISHA RABINDRA ROUT VS	MANORANJAN PADHI VS	// /0 ()
176	CRLMP/0002007/2023	STATE OF ODISHA GEETANJALY BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()
177	CRLMP/0002008/2023	STATE OF ODISHA DWARI SWAIN VS	BYOMAKESH TRIPATHY VS	// /0 ()
178	CRLMP/0002009/2023	STATE OF ODISHA DR.LAXMIDHAR BISWAL VS	RITURANJAN CHHOTARAY VS	// /0 ()
179	CRLMP/0002010/2023	STATE OF ODISHA DEBENDRA PARIDA VS	UNMESH CHANDRA JENA VS	// /0 ()
180	CRLMP/0002011/2023	STATE OF ODISHA KSHIROD KUMAR SAHOO VS	BHAGABAN MOHANTY VS	// /0 ()
181	CRLMP/0002012/2023	STATE OF ODISHA CHITTARANJAN PANDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0002013/2023	BISWAJIT PANDA VS MADHUSMITA PANI	JYOTI RANJAN KAR VS	//0 0 //
183	CRLMP/0002014/2023	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
184	CRLMP/0002015/2023	SATYABHAMA JAYASINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 0 //
185	CRLREV/0000549/2023	CHANDRASEKHAR MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /281 /2023 0 //
186	FAO/0000467/2023	SAMANTA PRABINA KISHORE DEV VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
187	FAO/0000468/2023	NIKI SAMANTARAY VS NILANCHAL SAMANTARAY	SOHAN MISHRA VS	// 0 //
188	LAA/0000026/2023	INDRA TAMBA VS SPECIAL LAND ACQUISITION ZONE OFFICER, NUAPADA	SUSHANTA KUMAR JOSHI VS	// 0 //
189	MACA/0000986/2023	S.BHIMA PATRO VS BABULA BEHERA	BEDA PRAKASH PANDA VS	// 0 //
190	MATA/0000347/2023	MOHAMMAD FURKAN VS SAKINA BIBI	SANGRAMJIT PANDA VS	// 0 //
191	MATA/0000348/2023	PAPALA SRIKANT VS MUDADLA PARVATI	PURNA CHANDRA MOHARANA VS	// 0 //
192	RPFAM/0000343/2023	NIKET KUMAR SINGH VS SASMITA RAY @ SINGH	BHASKAR CHANDRA PANDA VS	// 0 //
193	RSA/0000424/2023	BHAGABATI CHARAN PATTNAIK	ABINASH ROUTRAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	RSA/0000425/2023	STATE OF ODISHA MANAS RANJAN PRADHAN	BHASKAR CHANDRA PANDA	//
		VS	VS	()
195	RVWPET/0000398/2023	EXECUTIVE OFFICER, K.BARIDA G.P SHILPA SAMANTARAY	RATIKANTA MOHAPATRA	//
		VS	VS	()
196	RVWPET/0000399/2023	SAMARENDRA BISWAL FERRO ALLOYS CORPORATION LTD., BHADRAK	LALITENDU MISHRA	//
		VS	VS	()
197	STREV/0000022/2023	THE PRESIDING OFFICER, LABOUR COURT, BBSR M/S. SHIVOM MINERALS LTD	KAJAL SAHOO	//
		VS	VS	()
198	TRP(C)/0000345/2023	STATE OF ODISHA SONALIZA MOHANTY	MANOJ OJHA	//
		VS	VS	()
199	TRP(C)/0000346/2023	RAJIBA LOCHAN JENA BIRALA MALLICK	AKSHAYA KUMAR NAYAK	//
		VS	VS	()
200	TRP(C)/0000347/2023	SURYAMANI PARIDA SUPRIYA PRIYADARSINI BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
201	TRPCRL/0000095/2023	MALAYA KUMAR SAMAL STHITAPRAJNYA DAS	SRIKANTA KUMAR MOHANTY	//
		VS	VS	()
202	WA/0002556/2023	DEBASHIS DAS STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	()
203	WA/0002557/2023	SUNIL KUMAR MOHAPATRA MAHENDRA DISARI	SUKANTA KUMAR DALAI	//
		VS	VS	()
204	WA/0002558/2023	TOBHA NAYAK TAPASWINI@TAPASWINI MAHANANDA	BHOJARAJ SETH	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002559/2023	STATE OF ODISHA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
206	WA/0002560/2023	SIBA PRASAD MALLICK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
207	WP(C)/0033680/2023	PRASANNA KUMAR MOHAPATRA NILAMADHAB DAS VS	DHARMENDRA SETHY VS	// // ()
208	WP(C)/0033681/2023	STATE OF ODISHA RAMAKANTA MALLICK VS	PRADIPTA KISHORE BHUYAN VS	// // ()
209	WP(C)/0033682/2023	STATE OF ODISHA PRAKASH OJHA VS	BISWAJIT MOHAPATRA VS	// // ()
210	WP(C)/0033683/2023	STATE OF ODISHA NINGI MUNDARY VS	ER. DEBASHISHA HOTA VS	// // ()
211	WP(C)/0033684/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UP GITARANI BEHERA VS	ER. DEBASHISHA HOTA VS	// // ()
212	WP(C)/0033685/2023	STATE OF ODISHA DR. MINA KUMARI DWARI VS	JAJATI KESHARI KHUNTIA VS	// // ()
213	WP(C)/0033686/2023	STATE OF ODISHA DANARDAN @ JANARDAN MAHAPATRA VS	MANAS RANJAN BADAJENA VS	// // ()
214	WP(C)/0033687/2023	STATE OF ODISHA INSPECTOR OF SUPPLIES,ATTABIRA VS	DEBENDRA KUMAR MOHANTY,A.S.C VS	// // ()
215	WP(C)/0033688/2023	ALEKHA CHANDRA RAUT BHASKARA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0033689/2023	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
217	WP(C)/0033690/2023	NIRANJAN PANDA VS SECY., S AND ME, ODISHA, BHUBANESWAR	MRUTYUNJAYA BISOI VS	// 0 //
218	WP(C)/0033691/2023	M/S. SURYAPRAVA TRANSPORT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
219	WP(C)/0033692/2023	GOBARDHAN SAMANTA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
220	WP(C)/0033693/2023	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
221	WP(C)/0033694/2023	PUSPALATA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
222	WP(C)/0033695/2023	M/S. SCAN STEELS LTD. VS JOINT COMMISSION OF SALES TAX	BHABANI PRASAD MOHANTY VS	// 0 //
223	WP(C)/0033696/2023	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
224	WP(C)/0033697/2023	LAXMIDHAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
225	WP(C)/0033698/2023	BABULI BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
226	WP(C)/0033699/2023	BICHITRA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
227	WP(C)/0033700/2023	LABANYAPRABHA NAIK	PRASANNA KUMAR MISHRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0033701/2023	STATE OF ODISHA BUDHEI SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
229	WP(C)/0033702/2023	STATE OF ODISHA BANAJA MANJARI NAYAK	PRAVAT KUMAR PANDA	//
		VS	VS	0
230	WP(C)/0033703/2023	STATE OF ODISHA LAXMIPRIYA BARIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
231	WP(C)/0033704/2023	STATE OF ODISHA HADIBANDHU KANHAR	MANAS RANJAN BADAJENA	//
		VS	VS	0
232	WP(C)/0033705/2023	STATE OF ODISHA PRASANNA KUMAR PRADHAN	R.BEHERA	//
		VS	VS	0
233	WP(C)/0033706/2023	IDFC FIRST BANK LTD., BBSR BASANTI SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
234	WP(C)/0033707/2023	STATE OF ODISHA DIBYAKANTA BARIK	ANJAN KUMAR BISWAL	//
		VS	VS	0
235	WP(C)/0033708/2023	STATE OF ODISHA AMARJIT JENA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
236	WP(C)/0033709/2023	COLLECTOR AND DISTRICT MAGISTRATE, BALASORE APARNA RAUL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
237	WP(C)/0033710/2023	STATE OF ODISHA KANAK SAHU	R.BEHERA	//
		VS	VS	0
238	WP(C)/0033711/2023	STATE OF ODISHA MINI SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0033712/2023	STATE OF ODISHA SANDHYARANI DASH VS	MUKUNDA CHANDRA MISHRA VS	// // ()
240	WP(C)/0033713/2023	STATE OF ODISHA RAJ KISHORE BISWAL VS	GOPAL KRUSHNA MOHANTY VS	// // ()
241	WP(C)/0033714/2023	STATE OF ODISHA BISWAJIT MOHAPATRA VS	ASHOK KUMAR PANIGRAHI VS	// // ()
242	WP(C)/0033715/2023	STATE OF ODISHA M/S. PCM INFRA PROJECTS PVT. LTD., KHORDHA VS	ASIT KUMAR DASH VS	// // ()
243	WP(C)/0033716/2023	THE COMMNR. OF CT AND GST, CUTTACK MATAJI SAHU VS	GOPAL KRUSHNA MOHANTY VS	// // ()
244	WP(C)/0033717/2023	STATE OF ODISHA TIRTHABASI NAYAK VS	GOPAL KRUSHNA MOHANTY VS	// // ()
245	WP(C)/0033718/2023	STATE OF ODISHA CHAINA SAHOO VS	GOPAL KRUSHNA MOHANTY VS	// // ()
246	WP(C)/0033719/2023	STATE OF ODISHA AMITABH BINDHANI VS	ABHISHEK DASH VS	// // ()
247	WP(C)/0033720/2023	STATE OF ODISHA ABINASH PATNAIK VS	KAMALA KANTA NAYAK VS	// // ()
248	WP(C)/0033721/2023	STATE OF ODISHA SUSHANTA KUMAR BEHERA VS	MANAS PATI VS	// // ()
249	WP(C)/0033722/2023	STATE OF ODISHA BADU NIJOGA SAMITI, KHORDHA VS SRI LINGARAJ MAHAPRABHU BIJE, BBSR	DAYANANDA MOHAPATRA VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0033723/2023	NAYANA PRADHAN VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
251	WP(C)/0033724/2023	SATAKOSIA ABHAYARANYA AND PRAJA SURAKSHIT VS GOVT. OF INDIA	TUSARKANTHAROUHRA VS	// 0 //
252	WP(C)/0033725/2023	PRASANNA KUMAR TRIPATHY VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
253	WP(C)/0033726/2023	SISHIR PATEL VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	// 0 //
254	WP(C)/0033727/2023	M/S. TARENI BROILERS, ANGUL VS PUNJAB NATIONAL BANK, ANGUL	PRAVAT KUMAR NAYAK VS	// 0 //
255	WP(C)/0033728/2023	DR. SANGHAMITRA DASH VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
256	WP(C)/0033729/2023	SUNDAR MOHAN MAHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	WP(C)/0033730/2023	DHRUBA MAHAKUR VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
258	WP(C)/0033731/2023	BIPIN BIHARI JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
259	WP(C)/0033732/2023	LOCHAN SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
260	WP(C)/0033733/2023	SHYAMANANDA PATRA VS SATPREM NANDA	RAMESH AGARWAL VS	// 0 //
261	WP(C)/0033734/2023	RAJANIKANTA MAHANANDA	DEBABRATA DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0033735/2023	ADITYA PRASAD SAHOO	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0033736/2023	KANAKALATA SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033737/2023	BRAJAKISHOR MALLIK	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0033738/2023	TIRTHABASI NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK		//
266	WP(C)/0033739/2023	NARAYAN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0033740/2023	ARCHIT KUMAR TELENGA	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033741/2023	ARTATRAN DEBATA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033742/2023	SUDARSAN DEBATA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0033743/2023	JAYA PRAKASH BEHERA	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		GITANJALI PADHI		//
271	WP(C)/0033744/2023	BABAJI CHARAN DAS	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		M.D. SUNDARAM FINANCE SERVICES LTD., CHENNAI		//
272	WP(C)/0033745/2023	PRABHAT RANJAN BEHERA	RANJIT MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0033746/2023	STATE OF ODISHA PREMALATA CHAUDHURY VS	RAMA KRISHNA BISOI VS	// // ()
274	WP(C)/0033747/2023	STATE OF ODISHA SANJIB KUMAR MALLICK VS	BINAYA KUMAR MOHANTY VS	// // ()
275	WP(C)/0033748/2023	STATE OF ODISHA NARMADA MOHANTA VS	RAMA KRISHNA BISOI VS	// // ()
276	WP(C)/0033749/2023	STATE OF ODISHA SABITA MOHANTY VS	ASIT KUMAR JENA VS	// // ()
277	WP(C)/0033750/2023	STATE OF ODISHA ENALISHA BHOI VS	RAMA KRISHNA BISOI VS	// // ()
278	WP(C)/0033751/2023	STATE OF ODISHA SASMITA BISWAL VS	GOPAL SINHA VS	// // ()
279	WP(C)/0033752/2023	STATE OF ODISHA SRINIBASH MISHRA VS	PRABODHA CHANDRA NAYAK VS	// // ()
280	WP(C)/0033753/2023	STATE OF ODISHA JABAMANI TUDU VS	RAMA KRISHNA BISOI VS	// // ()
281	WP(C)/0033754/2023	STATE OF ODISHA BAITARANI POWER PROJECT PVT. LTD., HYDERABAD VS	PRABODHA CHANDRA NAYAK VS	// // ()
282	WP(C)/0033755/2023	STATE OF ODISHA COMMN. CT AND GST, CUTTACK KRISHNA CHANDRA PRADHAN VS	MANAS PATI VS	// // ()
283	WP(C)/0033756/2023	STATE OF ODISHA SUDHIR PUTEL VS	SIDDHARTH PRASAD MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0033757/2023	NUCLEUS INSTITUTE OF MEDICAL SCIENCES, JAGADPUR, VS	DEBCHANDRA DASH VS	// ()
285	WP(C)/0033758/2023	THE COMMNR. CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA, BBSR RATIKANTA PANDA VS	SATYABRATA MOHANTY VS	// // ()
286	WP(C)/0033759/2023	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	KULADANANDA DAS VS	// // ()
287	WP(C)/0033760/2023	STATE OF ODISHA MANOJ KUMAR DAS VS	SIDHARTHA SWAIN VS	// // ()
288	WP(C)/0033761/2023	STATE OF ODISHA MOKAM SARIQUE HASAN VS	ARABINDA TRIPATHY VS	// // ()
289	WP(C)/0033762/2023	STATE OF ODISHA BALAMUKUNDA BARIK VS	AMITABH PRADHAN VS	// // ()
290	WP(C)/0033763/2023	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	PRASANTA KUMAR MISHRA VS	// // ()
291	WP(C)/0033764/2023	STATE OF ODISHA NILU SAMAL VS	GAGAN BIHARI SINGH VS	// // ()
292	WP(C)/0033765/2023	STATE OF ODISHA HARI HARA SHADANGI VS	PRASANTA KUMAR MISHRA VS	// // ()
293	WP(C)/0033766/2023	STATE OF ODISHA SANKAR NARAYAN CHOUDHURY VS	PRASANTA KUMAR MISHRA VS	// // ()
294	WP(C)/0033767/2023	STATE OF ODISHA SUMITRA BUDA VS	BIBHU PRASAD DAS VS	// // ()
295	WP(C)/0033768/2023	UNION OF INDIA SABITRI INSTITUTE OF PHARMACY, BALASORE	AKSHAYA KUMAR PANDEY	// //

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0033769/2023	KANCHANBALA BEHERA	NETRANANDA BISWAL	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0033770/2023	KANAKA LATA DASH	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0033771/2023	FAKIR PAIKARAY	PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
299	WP(C)/0033772/2023	SUBRAT KUMAR ROUTRAY	MANOJ KUMAR MOHANTY (2)	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0033773/2023	PREMALATA BEHERA	SUJIT KUMAR PATTNAIK	//
		VS	VS	0
		THE REGIONAL MANAGER, UNION BANK OF INDIA, BBSR		//
301	WP(C)/0033774/2023	GURUBARU MANGARAJ	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033775/2023	NARAYAN MOHAPATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0033776/2023	HAZRA BIBI	DIGAMBAR SETHI	//
		VS	VS	0
		DISTRICT REGISTRAR, JAJPUR		//
304	WP(C)/0033777/2023	SWARUP KUMAR DASH	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0033778/2023	UTTAM KUMAR BUDHIA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0033779/2023	M/S. NIHAAL ADVERTISERS, PURI	NIRMAL KISHORE RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033780/2023	BANK OF BARODA, PURI PRABHASINI JENA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// // 0 //
308	WP(C)/0033781/2023	SUKUMAR MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
309	WP(C)/0033782/2023	BHUBAN PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
310	WP(C)/0033783/2023	SUNDARI BISOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
311	WP(C)/0033784/2023	KISHORE KUMAR KASHYAPRAY VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
312	WP(C)/0033785/2023	SUKANTI BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
313	WP(C)/0033786/2023	PRATIMA MANTRY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
314	WP(C)/0033787/2023	DILLIP KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
315	WP(C)/0033788/2023	SARADA DAS VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
316	WP(C)/0033789/2023	MANOJ KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
317	WP(C)/0033790/2023	LAXMI PODH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0033791/2023	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
319	WP(C)/0033792/2023	SUBHASHMITA PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
320	WP(C)/0033793/2023	SANJAY KUMAR PRADHAN VS SILPANJALI NAYAK	PRAKASH KUMAR MISHRA VS	// 0 //
321	WP(C)/0033794/2023	RAMANI BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
322	WP(C)/0033795/2023	SADANANDA SETHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
323	WP(C)/0033796/2023	LAXMIDHAR MISHRA VS STATE OF ODISHA	KSHIROD CHANDRA MOHAPATRA VS	// 0 //
324	WP(C)/0033797/2023	PABITRA LANKA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
325	WP(C)/0033798/2023	ANANDA KUMAR NEPAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	WP(C)/0033799/2023	GOURI BEHERA VS THE STATE OF ODISHA	KALPANA NAYAK VS	// 0 //
327	WP(C)/0033800/2023	GANDHARBA MAJHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
328	WP(C)/0033801/2023	ABHINANDAN MOHANTY VS UNION OF INDIA	ABINASH BARIK VS	// 0 //
329	WP(C)/0033802/2023	SABITRI NAIK	SUSANTA KUMAR BARAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033803/2023	JAYAPRAKASH MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033804/2023	BIPIN BIHARI SAMANTARAY	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033805/2023	REENA PANIGRAHI	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0033806/2023	HIMANSU SEKHAR PATNAIK	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033807/2023	ABHIRAM PATNAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0033808/2023	MD. WASIM AKRAM	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033809/2023	AJOY KUMAR MOHAPATRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033810/2023	PRASANTA KUMAR DAS	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033811/2023	SURESH CHANDRA MOHAPATRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033812/2023	NARENDRA KUMAR DAS	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033813/2023	SK. TAHERUDDIN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033814/2023	STATE OF ODISHA DURGA CHARAN SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
342	WP(C)/0033815/2023	STATE OF ODISHA AJAYA KUMAR MAHALIK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
343	WP(C)/0033816/2023	STATE OF ODISHA GIRISH CHANDRA PRADHAN VS	TUSHAR KANTA NAYAK VS	// // ()
344	WP(C)/0033817/2023	STATE OF ODISHA GOURA HARI DAS VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
345	WP(C)/0033818/2023	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0033819/2023	STATE OF ODISHA SAPAN KUMAR MOHAPATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
347	WP(C)/0033820/2023	STATE OF ODISHA BASANTA KUMAR DASH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
348	WP(C)/0033821/2023	STATE OF ODISHA SASHIKALA SAHOO VS	SATYABRATA MOHANTY VS	// // ()
349	WP(C)/0033822/2023	CIVIL JUDGE, SR. DIVISION, BALASORE BIRAJASANKAR JENA VS	NIRANJAN LENKA VS	// // ()
350	WP(C)/0033823/2023	STATE OF ODISHA DEEPANSHU PRADHAN VS	PAMI RATH VS	// // ()
351	WP(C)/0033824/2023	STATE OF ODISHA JANI ADANGA SABAR @ JANI PRAKASH SABAR @ VS RABINDRA SABAR	PRANJAN CHANDRA PANDA VS M/S. P.V.BALAKRISHNA, S.PANI	// // () // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0033825/2023	ANITA BEHERA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
353	WP(C)/0033826/2023	DEBABRATA ROUT VS BHAGYASHREE JENA	AMIT PRASAD BOSE VS	// 0 //
354	WP(C)/0033827/2023	CHANDRAMANI MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
355	WP(C)/0033828/2023	MALLIKA MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
356	WP(C)/0033829/2023	SHRADHANJALI JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
357	WP(C)/0033830/2023	RUTUWICKA RUTUPARNA KHADANGA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
358	WP(C)/0033831/2023	BATAKRUSHNA NAYAK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
359	WP(C)/0033832/2023	SODAMINI MISHRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
360	WP(C)/0033833/2023	PRAMOD KUMAR MOHAPATRA VS INDUSIND BANK LTD. PUNE	ALOK KUMAR PANDA VS	// 0 //
361	WP(C)/0033834/2023	PRAFULLA KUMAR MUDULI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
362	WP(C)/0033835/2023	ASTIK SUVANKAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
363	WP(C)/0033836/2023	PABITRA MOHAN PATRA	KANANBALA ROY CHOUDHURY	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0033837/2023	DEBASHREE MOHAPATRA	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0033838/2023	BIBEKANANDA NAYAK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0033839/2023	SADANANDA MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0033840/2023	MANISH KUMAR MAHAKUD	ASWINI KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0033841/2023	PREMANANDA NAYAK @ BHIMASENA NAYAK	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0033842/2023	TAPESH SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
370	WP(C)/0033843/2023	NARAYAN SAHOO	ABHIRAM SWAIN	//
		VS	VS	0
		THE STATE OF ODISHA		//
371	WP(C)/0033844/2023	JADUMANI MAHANTA	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0033845/2023	KAMALAKANTA PRAMANIK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0033846/2023	SANJAY KUMAR DAS	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0033847/2023	BANABIHARI SAHOO	JYOTI RANJAN KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0033848/2023	STATE OF ODISHA SARAT KUMAR SWAIN VS BMC, BBSR	ANUP UDAYA SENAPATI VS	// // 0 //
376	WP(C)/0033849/2023	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
377	WP(C)/0033850/2023	DHIRENDRA NATH PARIDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
378	WP(C)/0033851/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
379	WP(C)/0033852/2023	SANJAYA KUMAR BEHERUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
380	WP(C)/0033853/2023	SARAT ROUT VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
381	WP(C)/0033854/2023	G.TRIPATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
382	WP(C)/0033855/2023	TRINATH PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
383	WP(C)/0033856/2023	MANGULU MOHANTY VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
384	WP(C)/0033857/2023	MAA MANGALA BYABOSAYI SANGHA, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
385	WP(C)/0033858/2023	BASANTI PATTNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0033859/2023	CHANDRAMA PRADHAN VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
387	WP(C)/0033860/2023	GITARANI MAJHI VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //
388	WP(C)/0033861/2023	USHARANI MISHRA VS KOTAK SECURITIES LTD. MUMBAI	ALOK KUMAR PANDA VS	// 0 //
389	WP(C)/0033862/2023	USHAKIRAN MAHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
390	WP(C)/0033863/2023	ALOK KUMAR SETH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
391	WP(C)/0033864/2023	BISWANATH DALAI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
392	WP(C)/0033865/2023	BISWANATH HEMBRAM VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
393	WP(C)/0033866/2023	KAMALAKANT MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
394	WP(C)/0033867/2023	RABINDRA NATH SAHU VS THE CHAIRMAN CUM MD, ODISHA STATE ROAD TRANSPORT CORP., BBSR	KAMALAKANTA NAYAK VS	// 0 //
395	WP(C)/0033868/2023	SMARANIKA RAY VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
396	WP(C)/0033869/2023	ARJUNA SAHOO VS ODISHA INFORMATION COMMISSION, BBSR.	SIDHARTH PRASAD DAS VS	// 0 //
397	WP(C)/0033870/2023	SANATAN JENA	TUSHAR KANTI SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0033871/2023	RESERVE BANK OF INDIA, BBSR RAMESH CHANDRA PANDA	SADASIVA PATRA	//
		VS	VS	0
399	WP(C)/0033872/2023	STATE OF ODISHA SAROJ RANJAN MOHAPATRA	SADASIVA PATRA 1	//
		VS	VS	0
400	WP(C)/0033873/2023	STATE OF ODISHA RAJKUMAR SAHANI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
401	WP(C)/0033874/2023	GITANJALI PARIDA SIMANCHALA DASH	SADASIVA PATRA	//
		VS	VS	0
402	WP(C)/0033875/2023	STATE OF ODISHA PRASANTA KUMAR PATRA	ASOK MOHANTY	//
		VS	VS	0
403	WP(C)/0033876/2023	STATE OF ODISHA SHYAM SUNDAR DASH	SATYA PRAKASH NATH	//
		VS	VS	0
404	WP(C)/0033877/2023	STATE OF ODISHA JYOTIPRAKASH DASH	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
405	WP(C)/0033878/2023	STATE OF ODISHA BANDANA JENA	LAXMIKANTA MOHANTY	//
		VS	VS	0
406	WP(C)/0033879/2023	STATE OF ODISHA PRATIBHA PRUSTY	BIKASH KUMAR DASH	//
		VS	VS	0
407	WP(C)/0033880/2023	STATE OF ODISHA JATINDRANATH PRADHAN	AVIJIT PAL	//
		VS	VS	0
408	WP(C)/0033881/2023	STATE OF ODISHA SWARNALATA SAHOO	BIKASH KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0033882/2023	STATE OF ODISHA KARTIKESWAR MUDULI VS	JUDHISTHIR SAHOO VS	// // ()
410	WP(C)/0033883/2023	STATE OF ODISHA GITANJALI SETHY VS	GYANA RANJAN SETHI VS	// // ()
411	WP(C)/0033884/2023	STATE OF ODISHA LALITA DAS VS	SAMEER KUMAR DAS VS	// // ()
412	WP(C)/0033885/2023	STATE OF ODISHA BALADEV JEW SEVASRAM, JAIPUR VS	RAMAKANTA SARANGI VS	// // ()
413	WP(C)/0033886/2023	STATE OF ODISHA SANTOSHI INFOTECH COMPUTER CENTRE, NABARANGPUR VS	SUSANTA KUMAR DASH VS	// // ()
414	WP(C)/0033887/2023	STATE ELECTION COMMISSION OF ODISHA, BBSR BRILLIANT INFRAPROJECTS PVT. LTD., BOLANGIR VS	SASWAT KUMAR ACHARYA VS	// // ()
415	WP(C)/0033888/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR LALIT MOHAN RANA @LALITA MOHANA RANA VS	RAJJEET ROY VS	// // ()
416	WPCRL/0000141/2023	STATE OF ODISHA BUDHIA @ BUDHIRAM JENA VS	BIBHU PRASAD DAS VS	// // /0 ()
417	ABLAPL/0011793/2023	STATE OF ODISHA SUBASH PAN VS	RASHMITA NAIK VS	// // ()
418	ABLAPL/0011794/2023	STATE OF ODISHA NIRAB DIGAL VS	SAROJ KUMAR DASH VS	// // ()
419	ABLAPL/0011795/2023	STATE OF ODISHA RIYAZUDDIN KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0011796/2023	RAJENDRA ROUT VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 () //
421	ABLAPL/0011797/2023	HARABANDHU JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /304 /2019 () //
422	ABLAPL/0011798/2023	DAMBARUDHAR KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /67 /2020 () //
423	ABLAPL/0011799/2023	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BAIDYANATHPUR /503 /2023 () //
424	ABLAPL/0011800/2023	DEBASIS ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDABALI /196 /2023 () //
425	ABLAPL/0011801/2023	SK. SALMAN VS STATE OF ODISHA	SATYABRATA DASH VS	KHANTAPADA /202 /2023 () //
426	ABLAPL/0011802/2023	TUKA SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	SALIPUR /329 /2023 () //
427	ABLAPL/0011803/2023	BIKASH SETHI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BALIAPANDA /18 /2022 () //
428	ABLAPL/0011804/2023	SASMITA BEHERA @ SASMITA MOHANTA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KANTABANIA PS /144 /2023 () //
429	ABLAPL/0011805/2023	PRADEEP KUMAR SAHU @ SACHIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PAIKMAL /183 /2023 () //
430	ABLAPL/0011806/2023	RABINDRA NAYAK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /382 /2023 () //
431	ABLAPL/0011807/2023	AMARENDRA NATH	PANCHANAN PANIGRAHI	BHUBAN /317 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0011808/2023	STATE OF ODISHA SAMEER BAI	ASUTOSH TRIPATHY	// NALCO /179 /2023
		VS	VS	()
433	ABLAPL/0011809/2023	STATE OF ODISHA PAPUN SAMANT	PARTHA SARATHI NAYAK	// BALIMI /162 /2022
		VS	VS	()
434	ABLAPL/0011810/2023	STATE OF ODISHA MURALIDHAR SAHOO	BIBHUTI BHUSAN PANDA	// SAHID NAGAR P.S. /281 /2019
		VS	VS	()
435	ABLAPL/0011811/2023	STATE OF ODISHA NIRAMAYA SAHU	SURYAKANTA DWIBEDI	// DHARAMGARH /160 /2023
		VS	VS	()
436	ABLAPL/0011812/2023	STATE OF ODISHA BADAL SWAIN @ BADAL KUMAR SWAIN	SATYAJIT MOHAPATRA	// BRAHMAGIRI /201 /2023
		VS	VS	()
437	ABLAPL/0011813/2023	STATE OF ODISHA DEBA PUTEL	BHABANI SHANKAR DASPARIDA	// TITILAGARH /395 /2021
		VS	VS	()
438	ABLAPL/0011814/2023	STATE OF ODISHA SUJIT KUMAR NAYAK	DEEPAK KU SAHOO	// RAJKANIKA /1 /2023
		VS	VS	()
439	ABLAPL/0011815/2023	STATE OF ODISHA LINGARAJ MEHER	OM SWARUP	// JHARSUGUDA /455 /2023
		VS	VS	()
440	ABLAPL/0011816/2023	STATE OF ODISHA AJIT KUMAR ROUT	ASHOK KUMAR SARANGI	// JAJPUR SADAR /233 /2023
		VS	VS	()
441	ABLAPL/0011817/2023	STATE OF ODISHA KHRABADHI @ KHIRABATI MEHER	OM SWARUP	// JHARSUGUDA /455 /2023
		VS	VS	()
442	ABLAPL/0011818/2023	STATE OF ODISHA SUJIT KUMAR SETHY	DEEPAK KU SAHOO	// PATTAMUNDAI RURAL PS /499 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011819/2023	STATE OF ODISHA DAMBARUDHAR MAJHI VS	AKSHAYA KUMAR SAHOO VS	// SINAPALI /210 /2012 ()
444	ABLAPL/0011820/2023	STATE OF ODISHA JAGANNATH SWAIN @ DARSANI SWAIN VS	MANORANJAN ACHARYA VS	// NAYAGARH SADAR /19 /2021 ()
445	ABLAPL/0011821/2023	STATE OF ODISHA DIPUNA @ DEEPAK MALLIK VS	DEEPAK KU SAHOO VS	// PATKURA /174 /2021 ()
446	ABLAPL/0011822/2023	STATE OF ODISHA GEETANJALI BARADA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /89 /2022 ()
447	ABLAPL/0011823/2023	STATE OF ODISHA PRATIMA GHADEI VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /505 /2022 ()
448	ABLAPL/0011824/2023	STATE OF ODISHA SK BABUL VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /497 /2023 ()
449	ABLAPL/0011825/2023	STATE OF ODISHA RASHMI RANJAN MAHANTA VS	RAJIV KUMAR MAHANTA VS	// RENGALI (SAMBALPUR) /65 /2023 ()
450	ABLAPL/0011826/2023	STATE OF ODISHA AJIT KUMAR SAMAL @ AJIT KU. SAMAL VS	NIKUNJA KUMAR DEO VS	// SORO /659 /2023 ()
451	ABLAPL/0011827/2023	STATE OF ODISHA GUNIA SUNDARARAY VS	RAGHUNATH SINGH VS	// CHANDAKA P.S. /303 /2023 ()
452	ABLAPL/0011828/2023	STATE OF ODISHA BAIKUNTHA NATHA SAHOO @ AKSHAYA VS	AKSHAYA KUMAR SAHOO VS	// KANPUR /48 /2023 ()
453	ABLAPL/0011829/2023	STATE OF ODISHA RABI ROUT VS STATE OF ODISHA	ANITA SAHOO VS	// KHANDAPARA /227 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0011830/2023	SAROJ DAS VS STATE OF ODISHA	PRATIMA NAYAK VS	//0 () //
455	ABLAPL/0011831/2023	NITIN PATTANAYAK @ NITIN KUMAR PATTNAIK VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	//0 () //
456	ABLAPL/0011832/2023	DEBARAJ SAHOO VS STATE OF ODISHA	PRATIMA NAYAK VS	//0 () //
457	ABLAPL/0011833/2023	MADHUSUDAN BEHERA @ MADHU VS STATE OF ODISHA	DHARMENDRA SETHY VS	KHUNTA /273 /2023 () //
458	ABLAPL/0011834/2023	SATADI @ SATABDHI PRADHAN VS STATE OF ODISHA	USHARANI PATI VS	SAHADEV KHUNTA /397 /2023 () //
459	ABLAPL/0011835/2023	MADHABANANDA NAYAK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	//0 () //
460	ABLAPL/0011836/2023	PRASANTA KUMAR DAS VS STATE OF ODISHA	KASHINATH PATTNAIK VS	BADAMBADI /348 /2023 () //
461	ABLAPL/0011837/2023	SARIAN SABHASUNDAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	BADAGADA /462 /2023 () //
462	ABLAPL/0011838/2023	NISAMANI NEGI VS STATE OF ODISHA	EKTA AGRAWAL VS	PUINTALA /188 /2023 () //
463	ABLAPL/0011839/2023	SAROJINI GURU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /122 /2023 () //
464	ABLAPL/0011840/2023	ABHISHEK PANDEY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /166 /2023 () //
465	ABLAPL/0011841/2023	KALIA NATH	BALGOPAL MISHRA	SASON /271 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0011842/2023	STATE OF ODISHA ANUPAM RAI	SUBODH KUMAR MOHANTY	// BRAJARAJNAGAR /254 /2023
		VS	VS	()
467	ABLAPL/0011843/2023	STATE OF ODISHA RAKESH RANJAN JENA @ BANTI	PRATIK DASH	// NAYAPALLI P.S. /457 /2023
		VS	VS	()
468	ABLAPL/0011844/2023	STATE OF ODISHA HRUDANANDA @ BRUNDABAN SAHOO	SUBASH CHANDRA SAHOO	// BARAMBA /118 /2023
		VS	VS	()
469	ABLAPL/0011845/2023	STATE OF ODISHA BABU @ BISWABHUSAN ROUT	SAMARENDRA BAHADUR	// NIALI /70 /2022
		VS	VS	()
470	ABLAPL/0011846/2023	STATE OF ODISHA ASWASTAMA KHATEI	SAMARENDRA BAHADUR	// NIALI /69 /2022
		VS	VS	()
471	ABLAPL/0011847/2023	STATE OF ODISHA ANUSAYA SAMAL	BIJAYA KUMAR RAGADA	// DHANUPALI /326 /2023
		VS	VS	()
472	ABLAPL/0011848/2023	STATE OF ODISHA A. UMA @ A. UMAPATI	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /307 /2023
		VS	VS	()
473	ABLAPL/0011849/2023	STATE OF ODISHA PARTHA SARATHI PANDAV @ PARTH	GYANA RANJAN DHAL	// CAPITAL P.S. /590 /2023
		VS	VS	()
474	ABLAPL/0011850/2023	STATE OF ODISHA RINKU @ SOMANATH JENA	JYOTIRMAYA SAHOO	// KHURDA SADAR /274 /2023
		VS	VS	()
475	ABLAPL/0011851/2023	STATE OF ODISHA DR. DEBASISH BEHERA	LALIT KUMAR MAHARANA	// KEONJHAR TOWN /358 /2023
		VS	VS	()
476	ABLAPL/0011852/2023	STATE OF ODISHA KABITA RANI JENA	KARUNAKAR NAYAK	// MARINE PST TALCHUA /132 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011853/2023	STATE OF ODISHA ROJALIN SAHOO VS	LALIT KUMAR MAHARANA VS	// KEONJHAR TOWN /358 /2023 ()
478	ABLAPL/0011854/2023	STATE OF ODISHA TRIPURARI MEHER VS	OM SWARUP VS	// JHARSUGUDA /455 /2023 ()
479	ABLAPL/0011855/2023	STATE OF ODISHA JHARANA MEHER @ MILKY MEHER VS	OM SWARUP VS	// JHARSUGUDA /455 /2023 ()
480	ABLAPL/0011856/2023	STATE OF ODISHA DABULU @ SUBHA NARAYANA CHHATOI VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /564 /2023 ()
481	ABLAPL/0011857/2023	STATE OF ODISHA MANAS BEHERA VS	DIPTI RANJAN MOHAPATRA VS	// ASTARANGA /93 /2023 ()
482	ABLAPL/0011858/2023	STATE OF ODISHA RABINDRA KUMAR NAYAK @ RABI NAYAK VS	AMITAV TRIPATHY VS	// GANIA /43 /2020 ()
483	ABLAPL/0011859/2023	STATE OF ODISHA BARUN PRASAD SAHU VS	BIDESHI KUMAR GHADEI VS	// DORAGUDA PS /161 /2023 ()
484	ABLAPL/0011860/2023	STATE OF ODISHA BAPINA DALAI VS	SAMBIT BISWAL VS	// KUJANGA /447 /2023 ()
485	ABLAPL/0011861/2023	STATE OF ODISHA BASANTI JENA VS	BIJAYA KUMAR PARIDA VS	// FATEGARH /204 /2023 ()
486	ABLAPL/0011862/2023	STATE OF ODISHA AMARPAL SINGH VS	AJIT KUMAR MOHANTY VS	// THELKOLOI PS /267 /2023 ()
487	ABLAPL/0011863/2023	STATE OF ODISHA RANJIT NAYAK VS	MRUTYUNJAYA MOHANTY VS	// NIALI /339 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0011864/2023	SILU NAYAK @ SOUMYA RANJAN NAYAK VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	NIALI /152 /2017 () //
489	ABLAPL/0011865/2023	ARUN KUMAR MALL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /231 /2023 () //
490	ABLAPL/0011866/2023	DANDUA SETHY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /115 /2023 () //
491	ABLAPL/0011867/2023	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KRUSHNA PRASAD /128 /2023 () //
492	ABLAPL/0011868/2023	MANAS NAYAK @ MANAS KUMAR NAYAK VS STATE OF ODISHA	PRAHALLAD MAHALI VS	PATKURA /409 /2023 () //
493	ABLAPL/0011869/2023	LALITA MOHAN PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KRUSHNA PRASAD /128 /2023 () //
494	ABLAPL/0011870/2023	NANDA KISHORE MAJHI VS STATE OF ODISHA	BIKRAM RATH VS	CAPITAL P.S. /441 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :11/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	60/2023 STREV/22/2023	M/S. SHIVOM MINERALS LTD-MP	KAJAL SAHOO
2	61/2023 STREV/22/2023	M/S. SHIVOM MINERALS LTD-MP	KAJAL SAHOO
3	86/2023 TRPCRL/95/2023	STHITAPRAJNYA DAS-MP	SRIKANTA KUMAR MOHANTY
4	153/2023 JCRLA/33/2016	HARIA DALEI-MP	MR. DIBYAJYOTI SAHOO,(M/S. SAPAN KUMAR LENK
5	232/2023 SA/315/1989	STATE-MP	A.S.C.
6	233/2023 SA/232/2002	BIKRAM K. SEKHER-MP	M/S DAYANANDA MOHAPATRA
7	234/2023 SA/232/2002	BIKRAM K. SEKHER-MP	M/S DAYANANDA MOHAPATRA
8	235/2023 SA/232/2002	BIKRAM K. SEKHER-MP	M/S DAYANANDA MOHAPATRA
9	236/2023 SA/232/2002	BIKRAM K. SEKHER-MP	M/S DAYANANDA MOHAPATRA
10	237/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
11	238/2023 SA/315/1989	STATE-MP	A.S.C.
12	239/2023 SA/315/1989	STATE-MP	A.S.C.
13	311/2023 CRLMP/2013/2023	BISWAJIT PANDA-MP	JYOTI RANJAN KAR
14	332/2023 CMAPL/725/2023	KIRAN DEV SAMAL-MP	PRABIR KUMAR RAY
15	360/2023 TRP(C)/345/2023	SONALIZA MOHANTY-MP	MANOJ OJHA
16	363/2023 MATA/18/2016	BIPASHA@BIPASA SAHOO-MP	M/S.PABITRA KU.NAYAK
17	364/2023 MATA/348/2023	PAPALA SRIKANT-MP	PURNA CHANDRA MOHARANA
18	409/2023 RVWPET/387/2023	BASUDEV PANIGRAHI-MP	ADV.
19	410/2023 RVWPET/399/2023	FERRO ALLOYS CORPORATION LTD., BHADRAK-MP	LALITENDU MISHRA
20	419/2023 CONTC/7265/2023	JUBARAJ DASH-MP	
21	422/2023 RPFAM/106/2023	JNANARANJAN ROUTRAY-MP	RANJIT MOHANTY
22	423/2023 RPFAM/133/2023	JOGENDRA KUMAR BEHERA-MP	ASHOK KUMAR BEHERA
23	424/2023 RPFAM/343/2023	NIKET KUMAR SINGH-MP	BHASKAR CHANDRA PANDA
24	757/2023 CRLREV/271/2020	MANU ROUT-MP	SARBESWAR BEHERA
25	850/2023 FAO/151/2023	THE EXECUTIVE ENGINEER (MECHANICAL DIVISION)-	MR.ARUNAKAR DAS, A.S.C.
26	851/2023	LEGAL MANAGER(CLAIMS) M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	

27	FAO/435/2023 852/2023	LEGAL MANAGER (CLAIMS), M/S. ICICI LOMBARD G.I. CGE.P.TIDUMPA	
28	FAO/436/2023 853/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY
29	FAO/355/2023 854/2023	NIKI SAMANTARAY-MP	SOHAN MISHRA
30	FAO/468/2023 1173/2023	JOGESWAR BEHERA@JAGE-MP	M/S.TUSAR KU.MISHRA
31	RSA/429/2011 1174/2023	BHAGABATI CHARAN PATTNAIK-MP	ABINASH ROUTRAY
32	RSA/424/2023 1175/2023	BHAGABATI CHARAN PATTNAIK-MP	ABINASH ROUTRAY
33	RSA/424/2023 1176/2023	S.K.NOOR MAHAMMAD-MP	
34	RSA/171/2004 1177/2023	NARESH KU.KHURANA-MP	SOUMYA MISHRA
35	RSA/367/2014 1178/2023	NARESH KU.KHURANA-MP	M/S.S.P.MISRA
36	RSA/367/2014 1179/2023	NARESH KU.KHURANA-MP	M/S.S.P.MISRA
37	RSA/367/2014 1194/2023	UDAYA KUMAR PRUSTY-MP	NIRANJAN PRASAD PATRA
38	CMP/1251/2023 1195/2023	DHIREN KUMAR SETHI-MP	GAJENDRANATH ROUT
39	CMP/1252/2023 1196/2023	DHANI BEHERA-MP	MANOJ KUMAR DAS
40	CMP/1253/2023 1197/2023	PRASANTA KUMAR SAMAL-MP	BIJAYA KUMAR BEHERA 1
41	CMP/1254/2023 1198/2023	PURUSOTTAM NAYAK-MP	SIVA SANKAR CHAINI
42	CMP/1255/2023 1199/2023	FAKIR MOHAN LENKA-MP	ABINASH ROUTRAY
43	CMP/1256/2023 1200/2023	SANATAN BARIK-MP	J.K.MISHRA
44	CMP/1257/2023 1201/2023	REGULATED MARKET COMMITTEE, KORAPUT-MP	DEEPALI MAHAPATRA
45	CMP/1258/2023 1202/2023	JAGABANDHU MAHALA-MP	MAMATA MISHRA
46	CMP/849/2023 1203/2023	JAGABANDHU MAHALA-MP	MAMATA MISHRA
47	CMP/849/2023 1204/2023	JAGABANDHU MAHALA-MP	MAMATA MISHRA
48	CMP/849/2023 1205/2023	PITAMBAR SAHU-MP	TUSAR KUMAR MISHRA
49	CMP/979/2023 1206/2023	LAXMIKANTA PARIDA-MP	TUSAR KUMAR MISHRA
50	CMP/1259/2023 1207/2023	LAXMIKANTA PARIDA-MP	TUSAR KUMAR MISHRA
51	CMP/1259/2023 1208/2023	MIR AFSAR ALI BAKHSH-MP	SUKUMAR KALYAN
52	CMP/1260/2023 1209/2023	MANAS RANJAN MOHAPATRA-MP	JAGAJIBAN PRADHAN
53	CMP/1262/2023 1210/2023	MOHD.ILLIYAS-MP	BHASKAR CHANDRA PANDA
54	CMP/1263/2023 1352/2023	RAMANI RANJAN MAHALIK-MP	AMULYA RATNA PANDA
55	BLAPL/9191/2023 1353/2023	SIMADRI SEDA-MP	DEBASIS TRIPATHY
56	BLAPL/10972/2023 1354/2023	KAILASH DALEI @ KAILASH CHANDRA DALEI-MP	
57	BLAPL/4642/2022 1355/2023	DASARATHI TUDU-MP	
	BLAPL/2514/2023		

58	1356/2023 BLAPL/9168/2023	ANTARJYAMI GUNTHA @ JAMI-MP	
59	1357/2023 BLAPL/1022/2023	DILLIP KUMAR PRADHAN-MP	DEVASHIS PANDA
60	1358/2023 BLAPL/9518/2022	KHITISH KUMAR ACHARYA-MP	TUSAR KUMAR MISHRA
61	1780/2023 MACA/409/2023	DANDAPANI GOUDA-MP	DEBASISH PATNAIK
62	1781/2023 MACA/397/2023	MANGALA BEHERA-MP	DEBASISH PATNAIK
63	1782/2023 MACA/398/2023	RASMITA MAHANKUDA-MP	DEBASISH PATNAIK
64	1783/2023 MACA/986/2023	S.BHIMA PATRO-MP	BEDA PRAKASH PANDA
65	1972/2023 ABLAPL/11190/2020	PANKAJ CHAKARA@ PANKAJ CHAKRA-MP	
66	1973/2023 ABLAPL/9576/2023	RANJUBALA MOHANTY-MP	
67	1974/2023 ABLAPL/2591/2023	JADA RAM PRASAD-MP	
68	1975/2023 ABLAPL/2592/2023	MARADAPU VYKUNTA RAO-MP	
69	1976/2023 ABLAPL/2593/2023	MARADAPU ASHOK KUMAR-MP	
70	1977/2023 ABLAPL/9477/2023	PRITIK @ PRATIK BISWAL-MP	
71	1978/2023 ABLAPL/9727/2023	BHUBANANANDA NAIK-MP	
72	1979/2023 ABLAPL/8360/2023	MUNA @ SIRSHA Sampad Swain-MP	
73	1980/2023 ABLAPL/3153/2020	SARAT CHANDRA BEHERA-MP	
74	1981/2023 ABLAPL/3216/2020	ABHIMANYU @ ABHI MALLIK-MP	
75	1982/2023 ABLAPL/3219/2020	RAJAN BEHERA-MP	
76	1983/2023 ABLAPL/2827/2022	ARTATRAN SAHOO-MP	
77	1984/2023 ABLAPL/9905/2023	SARABA @ SARBESWAR JAYSINGH-MP	
78	1985/2023 ABLAPL/8628/2023	NIRMAL PATRA @ NIRMAL KUMAR PATRA-MP	
79	1986/2023 ABLAPL/9719/2023	SANTOSH KUMAR PATRA-MP	
80	1987/2023 ABLAPL/9725/2023	SURESH DAS-MP	
81	1988/2023 ABLAPL/9724/2023	BELA @ SUSAMA DAS-MP	
82	1989/2023 ABLAPL/7603/2019	BIPIN PRADHAN-MP	
83	1990/2023 ABLAPL/10476/2023	KUNA @ PRABHAT KUMAR PANI-MP	
84	1991/2023 ABLAPL/10472/2023	PRASANTA KUMAR SAMAL-MP	
85	1992/2023 ABLAPL/9811/2023	MD. SAFIK-MP	
86	1993/2023 ABLAPL/8071/2023	DEBENDRA PALAI-MP	
87	1994/2023 ABLAPL/9816/2023	MD. TOHID-MP	
88	1995/2023 ABLAPL/10248/2023	KANAKALATA NAYAK-MP	
89	1996/2023	SILU@ RAMAKANT BARIK-MP	

90	ABLAPL/7855/2023 1997/2023	D.JENA PATRO-MP	
91	ABLAPL/7757/2021 1998/2023	B.DANDAPANI PATRO @ B.DANDA PATRO-MP	
92	ABLAPL/7755/2021 1999/2023	KUSHA DIGAL @ KUSHA SAHANI-MP	
93	ABLAPL/8602/2023 2000/2023	DUSMANTA PRADHAN-MP	
94	ABLAPL/8314/2023 2001/2023	OMKAR MALIK @ DIPU-MP	
95	ABLAPL/9569/2023 2489/2023	KULAMANI SATPATHY-MP	SMRUTI RANJAN MOHAPATRA
96	CRLA/1098/2022 2490/2023	SONARUL SK.-MP	M/S.BADAL CHANDRA RAY, (MR.PRAVAT.K.NAYAK)
97	CRLA/135/2016 2491/2023	SIBARAM BISWAL-MP	M/S.M.M.PATNAIK M/S.JUGAL KISHORE PANDA J.SA
98	CRLA/171/2018 2492/2023	BASANTA ROUT-MP	SUSHANTA KUMAR JOSHI
99	CRLA/864/2023 2493/2023	BAILOCHAN BEHERA-MP	SATYABRATA MOHANTY
100	CRLA/108/2019 2494/2023	DHABALESWAR BEHERA @ DHUBA-MP	JNYANANANDA PANDA
101	CRLA/1135/2023 2495/2023	DHABALESWAR BEHERA @ DHUBA-MP	JNYANANANDA PANDA
102	CRLA/1135/2023 2496/2023	SIBA PRADHAN-MP	AMLAN SHAKTI PAUL
103	CRLA/1136/2023 2497/2023	SIBA PRADHAN-MP	AMLAN SHAKTI PAUL
104	CRLA/1136/2023 2498/2023	NARESH PARIDA-MP	B.S.DASPARIDA
105	CRLA/658/2019 2499/2023	DAYANIDHI KANHAR-MP	MANAS RANJAN BADAJENA
106	CRLA/1137/2023 2500/2023	RAJU @ RAJENDRA DEHURY-MP	DEBABRATA DASH
107	CRLA/1138/2023 2501/2023	RAJU @ RAJENDRA DEHURY-MP	DEBABRATA DASH
108	CRLA/1138/2023 3193/2023	RAKESH PRADHAN@KENIA PRADHAN@KANIA PRADHAN-MP	
109	CRLMC/2393/2023 3194/2023	AKSHYA DAS-MP	MANORANJAN MISHRA
110	CRLMC/4685/2023 3195/2023	ANSUMAN SATAPATHY-MP	BISWA KUMAR MISHRA
111	CRLMC/4689/2023 3196/2023	CHHABI RANA-MP	PRAKASH KUMAR MISHRA
112	CRLMC/4693/2023 3197/2023	SRIKANTA DAS-MP	BHABANI SHANKAR DASPARIDA
113	CRLMC/4694/2023 3198/2023	PRAMOD SAMAL @ PRAMOD KUMAR SAMAL-MP	PRIYA RANJAN SINGH
114	CRLMC/4696/2023 3199/2023	MILAN MADHABI SINGH @ MILAN MADHABI BEHURA-MP	BIJAY KUMAR BEHERA
115	CRLMC/4698/2023 3200/2023	ARAKHITA SWAIN-MP	ANJAN KUMAR BISWAL
116	CRLMC/4699/2023 3201/2023	JAYADAS KHORA-MP	JUGALA KISHORE PANDA
117	CRLMC/4700/2023 3202/2023	SIPU PATRA@SIDHESWAR PATRA-MP	SK. ZAFARULLA
118	CRLMC/4703/2023 3203/2023	GIRIDHARI SWAIN-MP	
119	CRLMC/4247/2023 3204/2023	SRINIBASH SAHOO-MP	BIBEKANANDA BHUYAN
120	CRLMC/4704/2023 7545/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/2556/2023		

121	7546/2023 WA/2556/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
122	7547/2023 WA/2556/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
123	7548/2023 WA/2557/2023	MAHENDRA DISARI-MP	SUKANTA KUMAR DALAI
124	7549/2023 WA/2558/2023	TAPASWINI@TAPASWINI MAHANANDA-MP	BHOJARAJ SETH
125	7550/2023 WA/2559/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
126	7551/2023 WA/2559/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
127	7552/2023 WA/2559/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
128	7553/2023 WA/2560/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
129	7554/2023 WA/2560/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
130	7555/2023 WA/2560/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
131	16302/2023 WP(C)/33680/2023	NILAMADHAB DAS-MP	DHARMENDRA SETHY
132	16303/2023 WP(C)/33681/2023	RAMAKANTA MALLICK-MP	PRADIPTA KISHORE BHUYAN
133	16304/2023 WP(C)/31965/2023	ORISSA SOCIO EDUCATIONAL TRUST, SUNDERGARH-MP	
134	16305/2023 WP(C)/33689/2023	SANJAY KESHARI MOHAPATRA-MP	NIRANJAN PANDA
135	16306/2023 WP(C)/33691/2023	M/S. SURYAPRAVA TRANSPORT-MP	ANJAN KUMAR BISWAL
136	16307/2023 WP(C)/17497/2020	SURYAKANTA MOHANTY-MP	M/S PRASANTA KUMAR MISHRA
137	16308/2023 WP(C)/17501/2020	BISWA PRAVANJAN ADITYA NARAYAN DAS-MP	M/S PRASANTA KUMAR MISHRA
138	16309/2023 WP(C)/33695/2023	M/S. SCAN STEELS LTD.-MP	BHABANI PRASAD MOHANTY
139	16310/2023 WP(C)/17505/2020	PRASAN KUMAR JENA-MP	M/S PRASANTA KUMAR MISHRA
140	16311/2023 WP(C)/33707/2023	DIBYAKANTA BARIK-MP	ANJAN KUMAR BISWAL
141	16312/2023 WP(C)/33708/2023	AMARJIT JENA-MP	PRABHU PRASANNA BEHERA
142	16313/2023 WP(C)/33715/2023	M/S. PCM INFRA PROJECTS PVT. LTD., KHORDHA-MP	ASIT KUMAR DASH
143	16314/2023 WP(C)/33714/2023	BISWAJIT MOHAPATRA-MP	ASHOK KUMAR PANIGRAHI
144	16315/2023 WP(C)/33719/2023	AMITABH BINDHANI-MP	ABHISHEK DASH
145	16316/2023 WP(C)/33721/2023	SUSHANTA KUMAR BEHERA-MP	MANAS PATI
146	16317/2023 WP(C)/33722/2023	BADU NIJOGA SAMITI, KHORDHA-MP	DAYANANDA MOHAPATRA
147	16318/2023 WP(C)/33594/2023	DINABANDHU ALANG-MP	BIBHU PRASAD PANDA
148	16319/2023 WP(C)/33723/2023	NAYANA PRADHAN-MP	MIHIR SEKHAR SAHOO
149	16320/2023 WP(C)/33687/2023	INSPECTOR OF SUPPLIES,ATTABIRA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
150	16321/2023 WP(C)/33724/2023	SATAKOSIA ABHAYARANYA AND PRAJA SURAKSHYA STAFF KNUGLAR MP	ANIL KUMAR MISHRA
151	16322/2023 WP(C)/33726/2023	SISHIR PATEL-MP	TUSARKANTI PRAHARAJ
152	16323/2023	M/S. TARENI BROILERS, ANGUL-MP	PRAVAT KUMAR NAYAK

153	WP(C)/33727/2023 16324/2023	GOVINDA NAG-MP	
154	WP(C)/32789/2023 16325/2023	ARCHIT KUMAR TELENGA-MP	BINAYA KUMAR MOHANTY
155	WP(C)/33740/2023 16326/2023	BABAJI CHARAN DAS-MP	BINAYA KUMAR MOHANTY
156	WP(C)/33744/2023 16327/2023	NATIOANL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
157	WP(C)/28877/2019 16328/2023	NATIONAL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
158	WP(C)/28878/2019 16329/2023	SABITA MOHANTY-MP	ASIT KUMAR JENA
159	WP(C)/33749/2023 16331/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI
160	WP(C)/30018/2023 16332/2023	KAMAL LOCHAN SAHOO-MP	AVIJIT PATNAIK
161	WP(C)/29211/2022 16333/2023	RATIKANTA PANDA-MP	SATYABRATA MOHANTY
162	WP(C)/33758/2023 16334/2023	ASHOK KUMAR MOHAPATRA-MP	KULADANANDA DAS
163	WP(C)/33759/2023 16335/2023	I.C.I.C.I. LOMBARD GENERAL INSURANCE, BBSR-MP	SUDEEP KUMAR SARANGI
164	WP(C)/8945/2023 16336/2023	SANJAYA KUMAR SAHOO-MP	PRASANTA KUMAR MISHRA
165	WP(C)/33763/2023 16337/2023	NILU SAMAL-MP	GAGAN BIHARI SINGH
166	WP(C)/33764/2023 16338/2023	HARI HARA SHADANGI-MP	PRASANTA KUMAR MISHRA
167	WP(C)/33765/2023 16339/2023	MANOJ KUMAR SATPATHY-MP	
168	WP(C)/16608/2023 16340/2023	SANKAR NARAYAN CHOUDHURY-MP	PRASANTA KUMAR MISHRA
169	WP(C)/33766/2023 16341/2023	CHITTA RANJAN PRADHAN-MP	KABIRAJ PRADHAN
170	WP(C)/29933/2023 16342/2023	NEELACHAL GRANITIES PRIVATE LTD., BBSR-MP	TANMAY MISHRA
171	WP(C)/29789/2023 16343/2023	NEELACHAL GRANITES PRIVATE LTD.-MP	TANMAY MISHRA
172	WP(C)/29796/2023 16344/2023	SUDHANSU SEKHAR PARIDA-MP	SAMEER KUMAR DAS
173	WP(C)/33384/2023 16345/2023	M/S. NIHAAL ADVERTISERS, PURI-MP	NIRMAL KISHORE RATH
174	WP(C)/33779/2023 16346/2023	SUKUMAR MALLICK-MP	KRISHNA CHANDRA SAHU
175	WP(C)/33781/2023 16347/2023	SUBHASMITA PATRA-MP	DURGESH NARAYAN RATH
176	WP(C)/33792/2023 16348/2023	PRAVA RANJAN MISHRA-MP	SIDHARTHA MISHRA
177	WP(C)/27528/2023 16349/2023	SADANANDA SETHI-MP	DURGESH NARAYAN RATH
178	WP(C)/33795/2023 16350/2023	HARIHAR MALLIK-MP	
179	WP(C)/24301/2023 16351/2023	KARUNAKAR DAS-MP	ADITYA KU. MOHAPATRA
180	WP(C)/31282/2020 16352/2023	PRIYABADINI PATRA-MP	
181	WP(C)/37842/2020 16353/2023	PABITRA LANKA-MP	DIGAMBARA MISHRA
182	WP(C)/33797/2023 16354/2023	PAN PRATISTHAN SOCIETY, KHURDA-MP	LALITENDU MISHRA
183	WP(C)/9530/2023 16355/2023	ANANDA KUMAR NEPAK-MP	DURGESH NARAYAN RATH
	WP(C)/33798/2023		

184	16356/2023 WP(C)/33800/2023	GANDHARBA MAJHI-MP	DIGAMBARA MISHRA
185	16357/2023 WP(C)/33803/2023	JAYAPRAKASH MAJHI-MP	DURGESH NARAYAN RATH
186	16358/2023 WP(C)/33802/2023	SABITRI NAIK-MP	SUSANTA KUMAR BARAL
187	16359/2023 WP(C)/33822/2023	BIRAJASANKAR JENA-MP	NIRANJAN LENKA
188	16360/2023 WP(C)/33823/2023	DEEPANSHU PRADHAN-MP	PAMI RATH
189	16361/2023 WP(C)/33824/2023	JANI ADANGA SABAR @ JANI PRAKASH SABAR @ ADAN PRASANTA KUMAR PANDA	PRASANTA KUMAR PANDA
190	16362/2023 WP(C)/33825/2023	ANITA BEHERA-MP	BUDHIRAM DAS
191	16363/2023 WP(C)/33826/2023	DEBABRATA ROUT-MP	AMIT PRASAD BOSE
192	16364/2023 WP(C)/33828/2023	MALLIKA MURMU-MP	ANJAN KUMAR BISWAL
193	16365/2023 WP(C)/33829/2023	SHRADHANJALI JENA-MP	PRASANTA KUMAR SATAPATHY
194	16366/2023 WP(C)/33097/2023	SWARNALATA BHOI-MP	ALOK KUMAR PANDA
195	16367/2023 WP(C)/33834/2023	PRAFULLA KUMAR MUDULI-MP	DAYANANDA MOHAPATRA
196	16368/2023 WP(C)/33835/2023	ASTIK SUVANKAR-MP	NIRANJAN LENKA
197	16369/2023 WP(C)/33677/2023	SHISULI JENA-MP	HIMANSU SEKHAR SATAPATHY
198	16370/2023 WP(C)/17061/2023	SUNIL KUMAR PANDA-MP	SAMAYA KUMAR RAY
199	16371/2023 WP(C)/33837/2023	DEBASHREE MOHAPATRA-MP	LAXMIDHAR DASH
200	16372/2023 WP(C)/33839/2023	SADANANDA MOHAPATRA-MP	DURGESH NARAYAN RATH
201	16373/2023 WP(C)/33843/2023	NARAYAN SAHOO-MP	ABHIRAM SWAIN
202	16374/2023 WP(C)/8870/2012	UPENDRA PR.NAYAK-MP	M/S.DAYANANDA MOHAPATRA
203	16375/2023 WP(C)/33854/2023	G.TRIPATI-MP	KRISHNA CHANDRA SAHU
204	16376/2023 WP(C)/33857/2023	MAA MANGALA BYABOSAYI SANGHA, BBSR-MP	PRASANTA KUMAR NAYAK
205	16377/2023 WP(C)/4211/2021	JAMESWAR MISHRA-MP	MANORANJAN KAR
206	16378/2023 WP(C)/21728/2023	HARAPRIYA PANDA-MP	
207	16379/2023 WP(C)/28857/2023	RATNAKAR SAHOO-MP	SAMEER KUMAR DAS
208	16380/2023 WP(C)/28862/2023	BIREN KUMAR BISWAL-MP	SAMEER KUMAR DAS
209	16381/2023 WP(C)/33863/2023	ALOK KUMAR SETH-MP	LAXMIKANTA MOHANTY
210	16382/2023 WP(C)/33865/2023	BISWANATH HEMBRAM-MP	ABINASH ROURAY
211	16383/2023 WP(C)/33870/2023	SANATAN JENA-MP	TUSHAR KANTI SATAPATHY
212	16384/2023 WP(C)/33877/2023	JYOTIPRAKASH DASH-MP	BHABANI SHANKAR RAYAGURU
213	16385/2023 WP(C)/33879/2023	PRATIBHA PRUSTY-MP	BIKASH KUMAR DASH
214	16386/2023 WP(C)/33880/2023	JATINDRANATH PRADHAN-MP	AVIJIT PAL
215	16387/2023	SWARNALATA SAHOO-MP	BIKASH KUMAR DASH

216	WP(C)/33881/2023 16388/2023	JATINDRANATH PRADHAN-MP	AVIJIT PAL
217	WP(C)/33880/2023 16389/2023	DR. MUKESH KUMAR KAR-MP	AVIJIT MISHRA
218	WP(C)/23174/2023 16390/2023	DR. MUKESH KUMAR KAR-MP	AVIJIT MISHRA
219	WP(C)/23174/2023 16391/2023	GITANJALI SETHY-MP	GYANA RANJAN SETHI
220	WP(C)/33883/2023 16392/2023	BALADEV JEW SEVASRAM, JAJPUR-MP	RAMAKANTA SARANGI
221	WP(C)/33885/2023 16393/2023	SUDHANSU SEKHAR DAS-MP	ASHUTOSH MALLIK
222	WP(C)/33626/2023 16394/2023	SANTOSHI INFOTECH COMPUTER CENTRE, NABARANGPUR-MP	SUSMITA KUMAR DASH
223	WP(C)/33886/2023 16395/2023	BRILLIANT INFRAPROJECTS PVT. LTD., BOLANGIR-MP	SASWAT KUMAR ACHARYA
224	WP(C)/33887/2023 16396/2023 WP(C)/28826/2020	SAZID KHAN-MP	